

Seventeenth Loksabha

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Title: Demand to enact population Control Law in the country and include Darrang district in Mangaldoi Parliamentary Constituency on the railway map.

**\*SHRI DILIP SAIKIA (MANGALDOI)** : Speaker Sir. Thank you. I would like to speak in Assamese. Honourable Speaker Sir, after Jammu & Kashmir, Assam has the second largest Muslim population. It has 34% Muslim population and as per estimates, after 2021 census there will be 35% Muslim population in the state. Out of 126 Assembly constituencies, in 82 constituencies (LACs), there are minimum 20,000 Muslim voters revealed in recent survey.

This statistics, therefore, has compelled us to think that a situation may arise when Assam becomes a Jammu & Kashmir. Therefore, I hope that the government of India, under honourable Prime Minister Modi and the entire Parliament together should enact a Population Control Law. Unless we come out with population control policy, Assam will take the direction of Jammu & Kashmir. It is not only Assam, but the manner in which Muslim population is increasing in West Bengal and Bihar, Jammu & Kashmir like situation may erupt in these states also. Therefore, through the Parliament, I put forth my demand to the government to come out with a vibrant population policy. This is my first demand.

Secondly, this is for the third time I am mentioning that my District (Darrang) is not yet in the railway map. I once again urge upon the Railway Minister and Government of India to include Darrang district in the railways map. I, as a Member of Parliament elected from

Darrang district, the headquarter of the district, am demanding this for the 4th time to include my district in the railway map. This is my humble submission. Thank you. Namaskar.